

DR. SUDHIR ROY (Burdwan): Orissa College and University teachers are squatting before the Boat Club. They are not enjoying the benefits of the new pay scale... (*Interruptions*)

MR. SPEAKER: It is a State subject.

(*Interruptions*)

[*Translation*]

SHRI RAM NAGINA MISHRA (Salem-pur) Mr. Speaker, 'Jungle' party gathered people in the village Marchanva of district Deoria adjacent to the border of Bihar, Uttar Pradesh and Nepal and shot dead 13 people. The people killed by the party belonged to Kori Caste. Mostly Yadavas are members of 'Jungle' party.

MR. SPEAKER: This is a state subject.

SHRI RAM NAGINA MISHRA: It is an international issue. There is terror because of 'Jungle' party. (*Interruptions*)

12.31 hrs.

PAPERS LAID ON THE TABLE

[*English*]

Detailed Demands for Grants (Volume I) of the Ministry of Home Affairs for 1989-90 and Detailed Demands for Grants (Volume II) of the Ministry of Home Affairs (Union Territories without Legislature) for 1989-90

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (i) The Detailed Demands for Grants (Volume-I) of the Ministry of Home Affairs for 1989-90. [Placed in Library. See No. LT-7668/89]

- (ii) Detailed Demands for Grants (Volume-II) of the Ministry of Home Affairs (Union Territories without Legislature) for 1989-90. [Placed in Library. See No. LT-7669/89]

Review on the working of and Annual Report of National Bicycle Corporation of India Ltd. Bombay for 1987-88 and statement for delay in laying these papers

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): I beg to lay on the Table:-

- (1) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) A Statement regarding Review by the Government on the working of the National Bicycle Corporation of India Limited, Bombay, for the year 1987-88.

(ii) Annual Report of the National Bicycle Corporation of India Limited, Bombay, for the year 1987-88 along with Audited Accounts and Comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-7675/89]

Review on the working of an Annual Report of Coal India Ltd; Calcutta for 1987-88 and statement for delay in laying these papers

THE MINISTER OF ENERGY (SHRI VASANT SATHE): On behalf of Shri C.K. Jaffar Sharief, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of

the Companies Act, 1956:-

(i) Review by the Government on the working of the Coal India Limited, Calcutta, for the year 1987-88.

(ii) Annual Report of the Coal India Limited, Calcutta, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-7676/89]

Notification under Industries (Development and Regulations Act)

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): I beg to lay on the Table a copy of the Notification No. S.O. 172(E) (Hindi and English versions) published in Gazette of India dated 3rd March, 1989 making certain amendment to Notification No. S.O. 629(E) dated the 30th June, 1988 reserving certain items for production in the Small Scale Sector deleting certain items from the reserved list and revising nomenclature of certain items in the list, under sub-section (2H) of section 29B of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-7677/89]

Notifications under All India Services Act, 1951 and Administrative Tribunals Act, 1985; Detailed Demand for Grants of the Ministry of Personnel, Public Grievances and Pensions for 1989-90. Annual Report, Audited Accounts and statement re review on the working of Kendriya Bhandar (Central Government Employees Consumer Cooperative Society Ltd. New Delhi for 1987-88

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SONTOSH MOHAN DEV): On behalf of Shri

P. Chidambaram, I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:-

(i) The Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 1989 published in Notification No. G.S.R. 117 (E) in Gazette of India dated the 22nd February, 1989.

(ii) The Indian Administrative Service (Pay) Third Amendment Rules, 1989 published in Notification No. G.S.R. 336 (E) in Gazette of India dated the 1st March, 1989.

(iii) The Indian Administrative Service (Fixation of Cadre Strength) Second Amendment Regulations, 1989 published in Notification No. G.S.R. 340 (E) in Gazette of India dated the 3rd March, 1989.

(iv) The Indian Administrative Service (Pay) Second Amendment Rules, 1989 published in Notification No. G.S.R. 341(E) in Gazette of India dated the 3rd March, 1989.

(v) G.S.R. 351(E) published in Gazette of India dated the 10th March, 1989 constituting for the States of Arunachal Pradesh-Goa-Mizoram and Union Territories, an Indian Forest Service Cadre and abolishing the Indian Forest Service Cadre of Union Territories.

(vi) The Indian Forest Service (Fixation of Cadre Strength) Second Amendment Regulations, 1989 published in Notification No. G.S.R. 352(E) in Gazette of India dated the 10th March, 1989.

(vii) The Indian Forest Service (Pay) Amendment Rules, 1989 published in Notification No. G.S.R. 353(E) in Gazette of India dated the 10th March, 1989. [Placed in Library. See No. LT-7676/89]

- (2) A copy of the Central Administrative Tribunal (Salaries and allowances and Conditions of Service of Chairman, Vice-Chairman and Members) Amendment Rules, 1989 (Hindi and English versions) published in Notification No. G.S.R. 120 (E) in Gazette of India dated the 22nd February, 1989 under subsection (i) of section 37 of the Administrative Tribunals Act, 1985. [Placed in Library. See No. LT-7671/89]
- (3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Personnel, Public Grievances and Pensions for 1989-90. [Placed in Library. See No. LT-7672/89]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Bhandar (Central Government Employees Consumer Co-operative Society Limited), New Delhi, for the year 1987-88 along with Audited Accounts.
(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Kendriya Bhandar (Central Government Employees Consumer Co-operative Society Limited), New Delhi, for the year 1987-88. [Placed in Library. See No. LT-7673/89]

Review on the working of and Annual Report of Rehabilitation Plantations Ltd. Punalur for 1987-88 and statement for delay in laying these papers

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SONTOSH MOHAN DEV): I beg to lay on

the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
- (i) Review by the Government on the working of the Rehabilitation Plantations Limited, Punalur, for the year 1987-88.
- (ii) Annual Report of the Rehabilitation Plantations Limited, Punalur, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT. 7674/89]

12.32 hrs.

ESTIMATES COMMITTEE

[English]

Sixty-eighth and Sixty-ninth reports

SHRI ASUTOSH LAW (Dum Dum): I beg to present the following reports:

- (i) 68th Report (Hindi and English versions) of Estimates Committee on Action Taken by Government on the recommendations contained in the 58th Report of the Committee (8th Lok Sabha) on the Ministry of Communications (Department of Posts)—Postal Services in Rural Areas.
- (ii) 69th Report (Hindi and English versions) of Estimates Committee on Action Taken by Government on the recommendations con-